

DIVISION BENCH  
COURT - I

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/99(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	UNITED BREWERIES LIMITED VS CELEBRITY BREWERIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Counsel / Authorised Representative appeared physically / through video conference:**

Ms. Meenakshi Manot, Adv. : For Operational Creditor  
Mr. Pranay Agarwal, Adv. : For Corporate Debtor  
Ms. Alisha Khan, Adv. :

**ORDER**

1. Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. The affidavit in terms of order dated 21<sup>st</sup> August, 2022 has been filed before the Registry.
3. Ld. Counsel appearing for the Operational Creditor is state that arguing counsel is unwell.
4. Post this matter for arguments on **04.11.2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

Kundan kr.